NOTICE

IN SUPERSESSION OF THE EARLIER NOTICE DATED 14/09/2022, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court (Coram : Ravindra V. Ghuge and Sanjay A. Deshmukh, JJ.) **is not available** for holding sitting **on 15/10/2022 (Third Saturday)** for hearing the writ petitions pertaining to the "**Supernumerary Post**".

Kindly take a note of said change.

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 11/10/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)